



D Arvind is a Chartered Accountant from Institute of Chartered Accountants of India and from Institute of Chartered Accountants in England & Wales. He is also a Company Secretary from Institute of Company Secretaries of India, and a Registered Valuer and Insolvency Professional registered with Insolvency & Bankruptcy Board of India. He is an NISM certified Investment Advisor and a Chartered Wealth Manager from American Academy of Financial Planning. He is also an MCA & ICSI certified Corporate Governance Professional.

He brings over 17 years of experience in Industry, including a long stint as head of tax and legal in a large MNC, & over 20 years of experience in the Consulting Business.

After 7 years as Executive Director / Partner in two out of the big four firms, Arvind founded and headed the firm 'D Arvind & Associates LLP' specialising in Direct & Indirect Taxes & Business Valuation, Business Turn-around services, tax litigation & business advisory Services.

Arvind is distinguished in his reputation for providing strategic and ingenious solutions to complex business / tax situations.

Arvind is an avid writer and has authored more than 50 articles on tax, IBC & economic subjects which has been featured in various newspapers & popular publishing platforms. His authorship is fuelled by a penchant for reading and acquiring expertise in a variety of topics. He is a regular speaker in conferences organised by trade bodies and ICAI, ICSI and other associations on varied topics in the field of taxes.

After having served the industry & consulting business, Arvind joined the Hon'ble NCLT as Technical Member to serve the country.